NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEVESTINAAR J Gon Rep. Connect of Regionalent For Navien Kumen Huttu

ORDER

Counsel for the petitioner present. Representing counsel for the respondent present. At request of both sides time is enlarged. Put up on 19.12.2017.

- sd -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- Sd -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)